

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:5001  
ANSWERED ON:25.04.2013  
INTER REGIONAL CORRIDORS  
Kanubhai Patel Jayshreeben;Patil Shri C. R.

**Will the Minister of POWER be pleased to state:**

- (a) the capacity of present transmission lines in the country;
- (b) whether the Union Government plans to run these transmission lines in their full capacity and if so, the details thereof and if not, the reasons therefor;
- (c) whether the Gujarat is unable to supply surplus power to power deficit States due to constraints in inter-regional transmission Corridors and if so, the details thereof;
- (d) whether the Union Government has chalked out any plan for power deficit States in this regard;
- (e) whether Government of Gujarat has requested the Union Government to utilize the fund lying in Power System Development Fund for creation of sufficient inter-regional transmission links; and
- (f) if so, the details thereof and the response of the Union Government thereto?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER ( SHRI JYOTIRADITYA M. SCINDIA )

- (a) : The total circuit kilometers (ckm) of transmission lines at the voltage level of 220 KV and above in the country is 2,74,588 ckm as on 31.03.2013.
- (b) :The transmission lines are allowed to be run to their full capacity wherever it is permissible in accordance with Regulations/standards of Central Electricity Authority (CEA)/Central Electricity Regulatory Commission (CERC). However, in certain cases, the loading on transmission lines may have to be restricted keeping in view the voltage stability, angular stability, loop flows, load flow pattern and loading of weakest link in the grid.
- (c):Presently, there is no constraint in the Inter-State Transmission System for transfer of long term allocated power from various generating stations to different beneficiary states. Any margin that may be available in the transmission system are utilised to facilitate medium term and short term open access transaction and vibrant electricity market is functional in the country. Congestion is mainly faced in the short term in the import to the Southern Region (connected through High Voltage Direct Current links to the rest of the country) and seasonal congestion may occur.
- (d) : It is the responsibility of power deficit States to assess and plan for import of power and seek inter-regional/inter-state transmission access from the Central Transmission Utility (CTU) under the provisions of Open Access laid down in the Electricity Act, 2003 and relevant regulations notified by CERC.
- (e) & (f): Government of Gujarat has requested the Union Government to utilise the fund lying in Power System Development Fund (PSDF) for creation of sufficient inter-regional transmission links. However, no specific proposal in this regard has been received by the Managing Committee of PSDF so far. As per the CERC (Power System Development Fund) Regulation, 2010, funds available under PSDF shall be utilized as per the schemes/activities scrutinized/prioritized by the Committee appointed by CERC for administration of funds.